- (c) An award passed by the Banking Ombudsmen shall be binding on a bank if the complainant furnishes to the Ombudsman within a period of one month from the date of the award a letter of acceptance of the award in full and final settlement of his claim in the matter. The Bank shall comply with the award and intimate its compliance to the Banking Ombudsman within days from the date of receipt by the Bank of the acceptance in writing of the award by the complainant. The Banking Ombudsman shall report to the Reserve Bank the non-compliance by any bank of an award which became binding on it pursuant to sub-clause (vi) of clause 20 of the Scheme. There have been a few cases of representations by the Banks to the Reserve Bank of India against the awards of the Banking Ombudsman. In a few cases banks have challenged the awards of the Banking Ombudsmen in Courts of Law. RBI have issued instructions to banks to implement all awards except those in very rare cases in which the awards are likely to create bad precedents for the banks and the banking system. In such cases the banks should refer the matter to the RBI before contesting such awards in any manner.
- (d) A borrower who is aggrieved by the non sanction of a loan by a nationalised bank may seek the intervention of an authority in the bank, higher than the authority which did not sanction the loan.

### **Black Money in the Economy**

- 1454. DR. ALLADI P. RAJKUMAR: Will the Minister of FINANCE be pleased to state:
- (a) the latest broad estimates of the black-money circulating in the Indian economy;
- (b) the measures being taken to combat the generation and laundering of black money: and
- (c) the strategy to nab the black-money operators and tax evaders?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE BANKING, REVENUE AND INSURANCE (SHRI KADAMBUR M JANARTHANAN): (a) There was a study made by the National Institute of Public Finance and Policy in 1983-84 which estimated undisclosed money between Rs. 31584 crores and Rs. 36786 crores. No estimate is available on the amount of black money circulating in the Indian economy at present.

(b) and (c) The Government have been taking necessary legislative, fiscal and administrative measures from time to time to unearth the undisclosed money. Rates of taxation have been progressively rationalised. Besides, the Income Tax Act, 1961 contains a number of provisions aimed at unearthing the undisclosed money. These include, inter alia, provisions regarding compulsory maintenance and audit of accounts in appropriate cases under section 44AA and 44AB, restrictions on cash transactions under Section 40(A)(3), 269SS and 269T, pre-emptive purchases of properties under chapter XXC and provisions regarding penalties and prosecutions for punishing tax defaulters.

### विकासात्मक और गैर –विकासात्मक शीर्षों पर किया गया व्यय

## 1455. श्री राज मोहिन्दर सिंह:

## श्री कपिल सिब्बल :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क)क्या यह सच है कि पिछले वर्ष की तुलना में इस वर्ष अप्रैल से दिसंम्बर के दौरान सरकारी व्यय में उल्लेखनीय वृद्धि हुई हैं;

(ख)यदि हां, तो वर्ष 1997-98 और 1998-99 के वित्तीय वर्षों के दौरान अप्रैल ससे दिसम्बर माह में सरकारी व्यय का ब्यौरा क्या हैं: और

(ग)उपरोक्त में विकासात्मक और गैर-विकासात्मक शीर्षों पर सरकारी व्यय का अलग-अलग प्रतिशत कितना हैं?

वित्त मंत्री ( श्री यशवन्त सिन्हा ) : (क) इस वर्ष अप्रैल से दिरम्बर तक का व्यय पिछले वर्ष की इसी अवधि के व्यय से लगभग 26% अधिक हैं।

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(ख) और (ग) अपेक्षित सूचना दर्शाने वाला विवरण संलग्न हैं।

# विवरण वित्तीय वर्ष 1997-98 और 1998-99 के दौरान अप्रैल से दिसम्बर तक की अवधि के लिए सरकारी व्यय के ब्योरे (करोड रूपयों में )

		1997-98		1998-99
माह	मासिक	प्रगामी	मासिक	प्रगामी
अप्रैल	13655	13655	18909	18909
मई	15008	28663	18010	36919
जून	18348	47011	22007	58926
जुलाई	16283	63294	19066	777992
अगस्त	12274	75568	18273	96265
सितम्बर	15838	91406	24231	120496
अक्तूबर	15976	107382	18038	138534
नवम्बर	15912	123294	22089	179401
दिसम्बर	19109	142403	22089	179401

अप्रैल, 1997 से दिसम्बर, 1997 और अप्रैल, 1998 से दिसम्बर, 1998 के दौरान योजना और योजना-भिन्न व्यय नीचे दिए गए हैं और साथ ही ये बजट विहित आंकड़ों के प्रतिशत के रूप में दर्शाए गए हैं:

#### ( करोडों रूपयों में )

व्यय का बजट	व्यय का बजट विहित राशि अप्रैल से दिसम्बर तक किया गया व्यय						
			वित्तीय वर्ष	1997-98	वित्तीय वर्ष	1998-99	
	वित्तीय वर्ष 1997-98	वित्तीय वर्ष १९९८-९९	राशि	बजट विहित राशि के प्रतिशत के रूप में	राशि	बजट विहित राशि के प्रतिशत के रूप में	
योजना	62852	72002	35884	57.1%	42545	591%	
योजना- भिन्न	169324	195925	106519	62.9%	136856	69.9%	
कुल	232176	267927	142403	61.3%	179401	67.0%	

नोट: बजट में व्यय को योजना अथवा योजना-भिन्न व्यय के रूप में दर्शाने की सामान्य पद्धति हैं। व्यय को विकासात्मक अथवा गैर-विकासात्मक शीर्षों के अंतर्गत अलग से नहीं दर्शाया जाता हैं।